

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT**

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

**TUESDAY, THE 05TH DAY OF MAY 2020 / 15TH VAISAKHA,
1942**

BA NO.1750 OF 2020

(S.C No. 704 of 2019 before Additional Assistant Sessions
Judge, Thrissur in Crime No.156/2019 of Ollur Police Station,
Thrissur District)

Petitioner/Accused No.1:

Abdul Salam, aged 34 years
S/o Hassan, Kakkattuparambil House,
Kuttikkattu Farok village, Kozhikode

BY ADV.SANTHARAM P
REKHA ARAVIND
PAUL P.ABRAHAM

Respondent/Complainant:

State of Kerala, represented by its
Public Prosecutor, High Court of Kerala,
Ernakulam, Pin - 682031.

BY P.P.SRI.AJITH MURALI & SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY
HEARD ON 05.05.2020, THE COURT ON THE SAME DAY
PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.1750 of 2020

Dated this the 5th day of May, 2020

O R D E R

The learned counsel for the petitioner prays that he may be allowed to move this bail application after vacation in the regular court. Hence this bail application is dismissed as withdrawn with liberty to the petitioner to approach this Court again after regular court starts sitting.

Sd/-

**P.V.KUNHIKRISHNAN
JUDGE**

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